

ITEM NO.101  
[PART-HEARD]

COURT NO.7

SECTION IV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 2734/2012

KHUB RAM

Appellant(s)

VERSUS

DALBIR SINGH & ORS. Respondent(s)  
(With application for early hearing and dismissal of appeal and  
office report  
WITH SLP(C) No. 15871/2012  
[MAHAVIR PRASAD V. DALBIR SINGH & ORS.]  
(With application for permission to file SLP and application for  
condonation of delay in filing SLP and Office Report)

Date : 16/04/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA  
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Appellant(s)

Mr. P.N. Misra, Sr. Adv.  
Mr. Tarjeet Singh, Adv.  
Mr. Satyendra Kumar, A.O.R.

in SLP 15871

Mr. Paramjit Singh Patwalia, Sr. Adv.  
Mr. Ashok K. Mahajan, Adv.

For Respondent(s)

Mr. Vikas Singh, Sr. Adv.  
Ms. Deepeika Kalia, Adv.  
Mr. Kapish Seth, Adv.  
Mr. Ajay Sharma, Adv.

For State

Mr. Arun Bhardwaj, A.A.G.  
Dr. Monica Gusain, A.O.R.  
Mr. Sanjeev Tayal, Adv.  
For Mr. Kamal Mohan Gupta, A.O.r.

Ms. Naresh Bakshi, A.O.R.

UPON hearing counsel the Court made the following

Signature Not Verified

O R D E R

Digitally signed by  
Kalyani Gupta  
Date: 2015.04.17  
13:50:45 IST  
Reason:

Mr. Patwalia, learned senior counsel for the

petitioner resumed his arguments at 10:40 A.M. and  
concluded at 11:15 A.M. Thereafter Mr. Arun

Bhardwaj, learned Additional Advocate General for the State of Haryana addressed the Court for fifteen minutes and then Mr. P.N. Misra, learned senior counsel for appellants made his submissions in rejoinder.

Hearing concluded.

Judgment reserved.

[KALYANI GUPTA]  
COURT MASTER

[SHARDA KAPOOR]  
COURT MASTER